

GOVERNMENT OF INDIA  
DEPARTMENT OF ATOMIC ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-2082**  
ANSWERED ON 18/12/2025

**EMPLOYING LOCAL PEOPLE AT KALPAKKAM**

2082. DR. M. DHANAPAL

Will the PRIME MINISTER be pleased to state:-

- (a) whether the Ministry is aware that there is an order to give priority to local people in employment at Kalpakkam;
- (b) whether the said order is currently in force and the number of persons provided employment during the last five years; and
- (c) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS  
AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a) to (c) Department of Personnel & Training (DoPT) vide OM No.36017/1/2004-Estt(Res.) dated 05.07.2005 have issued instruction regarding revision of quantum of reservation for SC, ST and OBC in case of direct recruitment to group "C" and "D" posts normally attracting candidates from a locality or a region.

Further, DoPT vide OM No.14024/2016-Estt(D) dated 13.06.2016 and OM No.39020/09/2016-Estt.(B) dated 02.11.2016 have issued instructions that the vacancies should be given wide publicity on an all India basis, by publication of advertisements in the Employment News, Rozgar Samachar and mandatorily placing in the National Career Service (NCS) Portal developed by Ministry of Labour and Employment, which is being followed.

Further, Department of Atomic Energy Kalpakkam Units engages on priority to residents from local adjacent villagers of the area particularly in skilled labour roles, apprenticeship and non-technical temporary administrative position throughout screening. The Department also engages the local youth, providing training and apprenticeship, creating future employment opportunities for them.

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